Declaration of Assests and Liabilities:

Year 2024-2025

I, SUBHASH RAM, Son/daughter/wife/ of LATE JAGDISH RAM Aged 46 years, belonging to BIHAR LESISLATIVE ASSEMBLY service and presently working as a OFFICE ATTENDANT give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assests

मी जिस नार भिन्। (Assets in joint name indicating the extent of joint ownership will also have to be

3/2/2	Sr. No.	Description	Self	Spouse Name Pinki Devi Wife	Dependant-1 Pankaj Kumar (Son)	Dependant-2 Ankit Kumar (Son)	Dependant-
522	(i)	Cash	Rs. 20,000/-	10,000/-	5,000	5,000	Nil
522	† (ii)	Deposits in Banks, Financial Institutions And Non-Banking Finanial Companies	SBI SALARY Rs. 11,307/-	Canara Bank of India RS- 67,835/- SBI Joint BVM Rs. 36025/-	Canara Bank of India RS- 5,000/-	Canara Bank of India RS- 5,000/-	Nil
	(iii)	Bonds, Debentures and Shares in Companies	Nil	Nil	Nil	Nil	Nil
	(iv)	Other Financial institution, NSS, postal Saving, LIC Plicies,etc	Post office Rs. 7512/- Lic Rs. 5015- H/Y	Post office Joint RD Rs. 60000 Lic Rs. 4136/-	Lic Rs. 7940 Yearly	Lic Rs. 8661 H/Y	Nil
	(v)	Moter Vehicles (details of make, etc)	One Her Moter Cycle BR01-CR 5172 Honda Moter Cycle BR01-FX 7860		Nil	Nil	Nil
	(vi)	Jewellery (give details of weight and value)	Nil	GOLD 30GM 1,60,000/- SILVER 200 GM 20,000/-		Nil	Nil
	(vii)	Other assets, such as values of claims/interests	Nil	Nil	Nil	Nil	Nil

Note: Value of Bond/Shares/Debentures as per the latest market value in Stock Exchange in respect of listed companies and per books in the case of non listed companies should be given.

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 Dependant here means a person shubstantially dependent on the income of the employee.

B. Details of Immovable assests

[Note:- properties in joint ownership indicating the extent of joint ownership will also have to be indicated.]

Sr. No.	Description	Self	Spouse Name (S)	Dependant-	Dependant- 2	Dependant 3
(i)	Agricultural Land-Location (s) Extent (Total Measurement) Current market Value	Nil .	Nil	Nil	Nil	Nil
(ii)	Non- Agricultural Land-Location (s) Extent (Total Measurement) Current market Value	Nil	Nil	Nil	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s)- Survey/door numbet (s) Extent (Total measurement)- current market value	Nil	Nil	Nil	Nil	Nil
(iv)		Nil	Nil	Nil	Nil	Nil
(v)		Nil	Nil	Nil	Nil	Nil

(2) I give here in below the details of my liabilities/overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & Address of Bank/Financial Institutions(s)/Department(s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI BVM	Rs. 7,26,918/-
	(ii) Loans from Financial institutions	Nil	Nil
	(iii) Government Dues: (a) Dues to department dealing with government accommodation	Nil	Nil

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	(b) Dues to department dealing with supply of water	NII	INII
	(c) Dues to department dealing with supply of electricity	Nil ·	Nil
	1 design	Nil	
	(d) Dues to departments dealing with		Nil
	telephones telephones	Nil	
	(e) dues to departments dealing with government transport {including		Nil
	aircraft and helicopters} (f) Other dues, if any	Nil	Nil
(b)	(i) Income Tax including surcharge {Also indicate the assessment year upto which Income Tax Return filed. Give also Permaent Account Number (PAN)}	PAN NO AZEPR9760K Assessment Year 2024-25	Nil
	(ii) Wealth Tax {Also indicate the assessment year upto which wealth Tax return filed.}	Nil	Nil
	(iii) Sales Tax [Only in case of proprietary business]	Nil	Nil
	(iv) Property Tax	Nil	Nil

(3) Personal Details

GPF/CPF/PRAN NO.		PTS/BLA 1108
Gender		M/F
Date of Birth	;-	02/01/1978
		(DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre	:-	BIHAR LESISLATIVE ASSEMBLY.

(Full Name e.g. B.A.S. Bihar Administrative Servie.

B.S.S - Bihar Secretariat Service etc.)

Home District

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I here by declare that the above details are true to the best of my knowledge and belief.

Signature 3 HIG (14)

Name Of Employee: SUBHASH RAM

Place: Patra Designation: OFFICE ATTENDANT

Date: 13-02-2024 Department: BIHAR LEGISLATIVE ASSEMBLY